

COURT - I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 43 OF 2016

Dated: 10th October, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of :

**M/s Tata Power Renewable Energy Ltd. ...Appellant(s)
Vs.
Maharashtra Electricity Regulatory Commission & Ors. ...Respondent(s)**

Counsel for the Appellant(s) : Ms. Deepa Chawan
Mr. Abhishek Munot
Mr. Kunal Kaul

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan
Mr. Raunak Jain for R.1

Mr. M. Y. Deshmukh for R.3

ORDER

We have heard learned counsel for the appellant for some time.

List the matter for further hearing on **09.11.2017.**

**(I. J. Kapoor)
Technical Member**

**(Justice Ranjana P. Desai)
Chairperson**

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